

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 11297 -JK (LD) of 2025

DATED:- 08 - 09 - 2025

Sanction is hereby accorded to the appointment of Officer's of Forest Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition,if any, pending before Hon'ble Supreme Court of India / Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 08- 09- 2025

No:-LAW-OIC/09/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Forest Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No.- 11297 - JK(LD) of 2025 dated 08.09.2025

S.No.	Title of the Case	OIC
1	i. WP(C) No. 488/2023 titled Mohd Aslam & others Vs UT of J&K and others. ii. WP(C) No. 2062/2025 titled Talib Hussain and Anr. Vs UT of J&K and others.	Sh. Mushtaq Hussain, ACF, DFO, Poonch.
2	i. WP (C) No. 2546/2023 titled Mumtaz Hussain and Ors Vs UT of J&K and Ors. ii. WP (C) No. 1046/2022 titled Inhabitants of village Gadyog V/S UT of J&K & Ors. iii. OWP (C) No. 751/2015 and CCP (S) 190/2021 titled Ram Parkash V/S UT of J&K and Ors.	Mr. Naveed Iqbal, ACF, DFO, Rajouri
3	O.A No. 890/2024 titled Abdul Hameed Malik and Ors Vs UT of J&K and Others.	Mr. Mohammad Magbool Bhat, Administrative Officer.
4	O.A No. 198/2022 titled Madan Lal Vs UT of J&K and others.	Mr. Vishal Choudhary. SFS DFO Marwah.

 